

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 263 OF 2015 AND
APPEAL NO. 275 OF 2015 &
IA NO. 443 OF 2015

Dated: 26th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

APPEAL NO. 263 OF 2015

Damodar Valley Corporation	...	Appellant(s)
Vs.		
West Bengal Electricity Regulatory Commission & Anr.	...	Respondent(s)
Counsel for the Appellant (s) :	Mr. M.G. Ramachandran, Sr. Adv Ms. Ranjitha Ramachandran Ms. Anushree Bardhan	
Counsel for the Respondent(s) :	Mr. C.K. Rai Mr. Sachin Dubey for R-1 Mr. Rajiv Yadav for R-2	

APPEAL NO. 275 OF 2015 &
IA NO. 443 OF 2015

Damodar Valley Power Consumers Association & Anr.	...	Appellant(s)
Vs.		
West Bengal Electricity Regulatory Commission & Anr.	...	Respondent(s)
Counsel for the Appellant (s) :	Mr. Rajiv Yadav	
Counsel for the Respondent(s) :	Mr. C.K. Rai Mr. Sachin Dubey for R-1 Mr. M.G. Ramachandran, Sr. Adv Ms. Ranjitha Ramachandran Ms. Anushree Bardhan for R-2	

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on

04.11.2019.

(S.D. Dubey)
Technical Member

vt/pk

(Justice Manjula Chellur)
Chairperson